

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 1092/2016  
M.A. No. 1098/2016

New Delhi, this the 21<sup>st</sup> day of March, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)  
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

1. Dinesh Chatterjee (P.O.),  
Aged about 58 years,  
S/o Late Shri S.P. Chatterjee,  
R/o 803, Janta Flat,  
Hospital Group-III.
2. Kuldeep Singh Virdi (P.O.),  
Aged about 58 years,  
S/o Shri Nrikardi Singh,  
R/o F-16, Mukhran Garden,  
Tilak Nagar, New Delhi-54.
3. Prem Durkesh (P.O.)  
Aged about 65 years,  
S/o Late Shri Muli Ram,  
R/o A-118, Pitampura,  
Delhi-88.
4. Jasbir Singh (P.O.),  
Aged about 54 years,  
S/o Late Shri Daya Nand,  
R/o Vill. Nilothi, Tehsil-Bhaudorgarh,  
Gurgaon (H.R.)-78.
5. Pramjeet Singh (P.O.),  
Aged about 66 years,  
S/o Late Shri Nirwar Singh,  
R/o F-16, Mukh Ram Garden,  
Tilak Nagar, New Delhi.
6. Dhyan Singh (P.O.),  
Aged about 67 years,  
S/o Late Shri Jagat Singh,  
R/o 13/532, J.J. Colony,  
Choukhandi, New Delhi.

7. Ram Kvar Singh (P.O.),  
Aged about 67 years,  
S/o Late Shri Mukh Ram,  
R/o Vill & Post Office Janaula,  
Distt. Gurgaon-112603.
8. Rattan Kumar (P.O.),  
Aged about 60 years,  
S/o Late Shri Suraj Parkash,  
R/o 55/Type-II, Jal Vihar,  
Lajpat Nagar-I, New Delhi-110024.
9. Davinder Parsad Sharma (P.O.),  
Aged about 52 years,  
S/o Shri Om Prakash,  
R/o Vill.-Sultan Pur,  
Noida Gautambudh Nagar, Sec-128.
10. Rishi Pal (P.O.),  
Aged about 53 years,  
S/o Late Shri Raghbir Singh,  
R/o 4/375, Azad Nagar,  
Braut, Distt-Baghpur (U.P.). .. Applicants

(By Advocate : Shri Pushpinder Yadav)

Versus

1. The CEO,  
Delhi Jal Board, Varunayana Phase-II,  
Karol Bagh, New Delhi.
2. JLN Marg, New Delhi-110002  
Vice Chairman,  
DDA, Vikas Sadan,  
New Delhi. .. Respondents

**ORDER (Oral)**

**By Hon'ble Mr. P.K. Basu**

Heard the learned counsel for the applicants.

2. MA 1098/2016 filed for joining together is allowed.

3. The grievance of the applicants is regarding granting of ACP/MACP on a higher Grade Pay. It is argued that this matter is squarely covered by the order of this Tribunal dated 28.11.2011 in O.A. No.3766/2010. The applicants have also made representation dated 22.01.2016 in this regard, but the respondents have not passed any orders thereon till date.

4. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, with a direction to the respondents to consider representation dated 22.01.2016 of the applicants and to pass appropriate speaking and reasoned orders thereon, keeping in view the order dated 28.11.2011 in O.A. No.3766/2010, within a period of two months from the date of receipt of a copy of this order. No order as to costs.

**(Raj Vir Sharma)**  
**Member (J)**

**(P.K. Basu)**  
**Member (A)**

/Jyoti/